

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

UNSTARRED QUESTION NO:5196

ANSWERED ON:27.08.2010

PROJECTS UNDER COMMONWEALTH GAMES, 2010

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**Will the Minister of TOURISM be pleased to state:**

(a) the details of the projects alongwith cost thereof undertaken by the Ministry in view of the ensuing Commonwealth Games, 2010, project-wise; and

(b) the progress made so far in regard thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

(a) & (b): Development, promotion and implementation of tourist places is primarily the responsibility of the State Governments/Union Territory Administrations. However, the Ministry of Tourism under the scheme for "Product/Infrastructure Development for Destinations and Circuits" provides Central Financial Assistance (CFA) for the development of infrastructure to the State Governments/Union Territory Administrations based on the projects prioritized in consultation with the State Governments/Union Territory Administrations and project proposals received from them subject to scheme guidelines, inter-se priority and availability of funds.

The Ministry of Tourism (MoT), during the first three years of the 11th Five Year Plan has sanctioned, funds amounting to Rs.65.82 crore to Delhi as well as the adjoining states of Haryana (Rs.59.58 crore), Rajasthan (Rs.85.65 crore) and Uttar Pradesh (Rs.75.19 crore) including projects in the Delhi-Agra-Jaipur circuit likely to be visited extensively during the Commonwealth Games - 2010.

The implementation and monitoring of tourism projects is primarily the responsibility of the State Governments/Union Territory Administrations which are monitored by through regional conferences, review meetings, monitoring committees, site visits etc.